


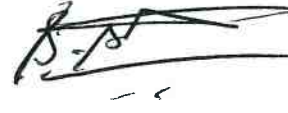


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 23/10/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	Anitha U. Counsel for R9 & R11	Ce Anitha U.	
	S. Sathish	Counsel for R3, R8, R10	
	S. SATHIANARAYANAN I. JMC. ARUN MOKAN I.	Counsel for Applicant-	
	M. MURUGESAN.	RP M. Murugesan	

ORDER

At request of the parties, list this matter for hearing on 13.11.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)